

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1577
ANSWERED ON 20.12.2022

SETTING UP OF SOLAR POWER PLANTS WITH FOREIGN INVESTMENT

1577. SHRI NEERAJ DANGI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether solar power plants have been or are being set up in the country with foreign investment;
- (b) if so, the details thereof, country-wise along with the investment made by foreign companies for this purpose;
- (c) whether Government offers any incentive to promote FDI in solar energy sector, if so, the details thereof; and
- (d) the other steps taken or being taken by Government to promote solar power generation in the country?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a)& (b) Foreign Direct Investment up to 100 per cent is permissible through automatic route for promotion of solar power generation in the country. As per report from Department for Promotion of Industry and Internal Trade, the country-wise details of Foreign Direct Investment (FDI)/ equity inflow during the period April, 2000 to September, 2022 received in 'Non-Conventional Energy' sector, which includes foreign investment in solar power are given at **Annexure**.

(c) Foreign Direct Investment up to 100 per cent is permissible through automatic route for promotion of solar power generation in the country. This is subject to applicable laws/regulations, security and other conditionalities.

(d) The details of steps, inter-alia, taken by Government to promote renewable energy including solar energy in the country include:

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The electricity (Late Payment Surcharge and related matters) Rules 2002 (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy power including Solar power through exchanges.

STATEMENT ON COUNTRY-WISE FDI EQUITY INFLOW FROM April 2000 TO September 2022 Sector: NON-CONVENTIONAL ENERGY			
Sr. No.	Name of the Country	Amount of FDI Equity Inflow	%age with Inflow
		Amount (In USD Million)	
1	Mauritius	4,295.3190	32.9532
2	United Kingdom	1,897.6852	14.5588
3	Singapore	1,834.1509	14.0714
4	Netherland	924.6418	7.0937
5	UAE	604.7798	4.6398
6	Indonesia	430.6724	3.3041
7	Spain	401.4001	3.0795
8	Japan	379.7582	2.9135
9	Canada	349.0556	2.6779
10	Malaysia	312.7232	2.3992
11	U.S.A	204.8610	1.5717
12	France	202.3562	1.5525
13	Norway	157.7485	1.2102
14	Germany	155.4877	1.1929
15	Italy	144.5741	1.1092
16	Hong Kong	134.3237	1.0305
17	Cayman Islands	99.0363	0.7598
18	Seychelles	85.7617	0.6580
19	Luxembourg	74.1735	0.5690
20	Denmark	54.2589	0.4163
21	China	54.0141	0.4144
22	South Korea	45.5563	0.3495
23	Philippines	44.7313	0.3432
24	Australia	28.8258	0.2211
25	Cyprus	23.7219	0.1820
26	British Virginia	18.5418	0.1423
27	Bahrain	16.5097	0.1267
28	Korea(North)	14.5249	0.1114

STATEMENT ON COUNTRY-WISE FDI EQUITY INFLOW FROM April 2000 TO September 2022 Sector: NON-CONVENTIONAL ENERGY			
29	Saudi Arabia	14.0535	0.1078
30	Belgium	11.5245	0.0884
31	Virgin Islands(US)	8.2170	0.0630
32	Switzerland	4.1294	0.0317
33	Austria	3.4588	0.0265
34	Czech Republic	1.2067	0.0093
35	Country Details Awaited	0.5212	0.0040
36	Liechtenstein	0.4848	0.0037
37	Finland	0.3381	0.0026
38	Bulgaria	0.2518	0.0019
39	Sweden	0.2478	0.0019
40	Bahamas	0.2027	0.0016
41	Bermuda	0.2020	0.0015
42	Qatar	0.1760	0.0013
43	NRI ***	0.1174	0.0009
44	Kuwait	0.0942	0.0007
45	British Isles	0.0629	0.0005
46	Russia	0.0344	0.0003
47	Slovenia	0.0295	0.0002
48	Poland	0.0271	0.0002
49	Turkey	0.0248	0.0002
50	South Africa	0.0159	0.0001
51	Portugal	0.0016	0.0000
52	Georgia	0.0007	0.0000
53	Israel	0.0001	0.0000
54	Malta	0.0000	0.0000
55	Syria	0.0000	0.0000
	Gross-Total	13,034.6165	

*Source: Department for Promotion of Industry and Internal Trade

Note: Total FDI inflow includes equity inflow, equity capital of unincorporated bodies, re-invested earnings, and other capital. Sector/State/Country-wise details are maintained only for equity component of FDI inflow.